

1	2	3
9.	State of Maharashtra and Union Territories of Dadra and Nagar Haveli Daman and Diu	Mumbai Nagpur
10.	State of Madhya Pradesh	Bhopal
11.	State of Orissa	Bhubaneswar
12.	State of Rajasthan	Jaipur
13.	State of Tamil Nadu and Union Territory of Pondicherry	Chennai
14.	State of Uttar Pradesh	Kanpur
15.	States of West Bengal, Sikkim and Union Territory of Andaman & Nicobar	Calcutta
16.	States of Punjab, Haryana, Himachal Pradesh and Union Territory of Chandigarh	Chandigarh

#### Assistance from International Agencies in Assam

2779. SHRI A.F. GOLAM OSMANI : Will the Minister of FINANCE be pleased to state :

(a) whether the Government of Assam has sent any proposals seeking financial assistance from international agencies for certain development projects in the State;

(b) if so, the details thereof; and

(c) the action taken by the Union Government thereon?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) and (b) The details of proposals received from the Government of Assam for seeking financial assistance from international agencies which are under active consideration are given in the Statement enclosed.

(c) Some of the above proposals have been posed to the donors for funding while for the remaining proposals, the State Government has been requested to obtain the necessary clearances.

#### Statement

*Details of proposals received from Government of Assam for seeking Financial Assistance from International Agencies*

Sl. No.	Name of the Project	Project Cost (Rs. in crore)
1	2	3
1.	Development of Dairy Industry	25.39
2.	Modernisation of Industrial Training Institutes for Craftsman Training	12.00

1	2	3
3.	Fishery Estate in Chatla Haor	20.89
4.	Guwahati Metropolitan Area Storm and Drainage Improvement Project	161.00
5.	Water Supply Scheme of Greater Guwahati	444.61
6.	Diagnostic Study of Power Sector Reforms in Assam	0.67

[Translation]

#### Setting up of Cement Industry in Madhya Pradesh

2780. SHRI CHANDRAMANI TRIPATHI : Will the Minister of INDUSTRY be pleased to state :

(a) whether the clearance was given by Union Government to J.P. Cement Industry and Prism and Rasi Cement Industry for setting up cement plants in Madhya Pradesh under some terms and conditions;

(b) if so, the details of the terms and conditions;

(c) whether the Government have received any complaints about spreading of uncontrolled dust and pollution by the aforesaid cement industries;

(d) if so, the details thereof; and

(e) the steps taken by the Government in this regard?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) and (b) As per the revised Industrial Policy, the cement industry has been delicensed and the entrepreneurs are free to set up cement plants in the country after filing an Industrial Entrepreneurs Memorandum (IEM). Therefore, no clearance is required from the Ministry of Industry. However, the Ministry of Environment has accorded environmental clearance to M/s. Jay Pee Bela cement, Rewa for their cement plant subject to environmental safeguards, and Prism Cement have been granted exemption from the purview of EIA notification dated 27.1.94 as they had obtained the NOC prior to 27.1.94.

(c) No, Sir.

(d) and (e) Does not arise.

[English]

#### Revision of Export Target by TPC

2781. DR. T. SUBBARAMI REDDY : Will the Minister of TEXTILES be pleased to state :

(a) whether the Textiles Promotion Council have agreed to revise the exports target;

(b) if so, the details thereof;

(c) whether the Textile Industry has also decided to prepare an Action Plan in this regard;

(d) if so, the details of the proposed Action Plan; and

(e) to what extent these measures are likely to help to achieve the export growth rate of 20% set by the Government?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA) : (a) to (e) In order to finalise the export targets for 1998-99, the Textiles Export Promotion Councils were requested to submit their proposals. The proposals received from them were discussed in a meeting Chaired by Minister (Textiles) where the representatives of the Textiles Export Promotion Councils were also present.

An export target of US \$ 14,275 millions, has been fixed for 1998-99, as per details given below, which is approximately 15% higher than the achievement during the last year:

Item	Target for 1998-99 In Million US \$
Readymade Garment	5900
Cotton Textiles	4175
Man-made textiles	1200
Silk textiles	300
Woollen textiles	365
Handicrafts	2035
Jute	230
Coir	70

In order to boost the exports of textiles, Government have requested all the Export Promotion Councils to draw up suitable plans. Government also have been taking a number of steps, which include encouraging exporters to participate in buyer-seller meets; fairs and exhibitions; enabling import of capital goods at concessional duty for export production; special arrangements for duty free import of raw materials for export production; ensuring increased availability of export credit etc.

It is expected that the overall textile exports targets fixed for 1998-99 would be achieved.

#### **Norms to Regulate the Foreign Aid**

2782. SHRI R. SAMBASIVA RAO : Will the Minister of FINANCE be pleased to state :

(a) whether there has been several problems and hiccups being faced by the Government in handling the foreign aid and assistance presently;

(b) if so, whether the Government are considering to evolve some transparent norms to regulate the foreign aid; and

(c) if so, the details thereof?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) No, Sir.

(b) and (c) Do not arise.

#### **Heavy Industries**

2783. SHRI S. S. OWAISI : Will the Minister of INDUSTRY be pleased to state :

(a) whether any assessment has been made of the total production in the heavy industries sector;

(b) if so, the details thereof;

(c) the share of heavy industries in the total exports of the country;

(d) the average number of persons employed in such industries during the last three years alongwith the details of capital investment therein by the end of March, 1998; and

(e) the number of said industrial units functioning at present in the country?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) and (b) The value of production of the 48 Public Sector Undertakings under Department of Heavy Industry was Rs. 10559 crores and Rs. 11044 crores in 1996-97 and 1997-98 (Provisional) respectively.

(c) The total export earnings of these enterprises during 1997-98 was Rs. 1641 crores constituting 1.4% of the total exports.

(d) and (e) The number of regular employees in these enterprises during the last three years are given below :

31.3.95	210951
31.3.96	201080
31.3.97	192737

The capital investment (gross block) as on 31.3.97 was Rs. 6611 crores in the above 48 units.

[Translation]

#### **Production/Supply of 'C' and 'D' grade coal**

2784. PROF. RITA VERMA : Will the Minister of COAL be pleased to state :

(a) the total quantity of "C" and "D" grade coal produced, by different coal companies during 1996-97 and 1997-98, company-wise;